

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 111 of 2013**

**Dated : 6<sup>th</sup> August, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Snam Alloys Pvt. Ltd. & Ors. ....Appellant(s)**

**Versus**

**Joint Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s): Mr. Anish Garg  
Mr. J. Sridharan (Reps.) for JERC

**ORDER**

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 16.08.2013 after serving copy on the other side.

Post the matter for hearing on **17.09.2013.**

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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